

Catching of Stray Animals

1937. SHRIMATI MARAGATHAM
CHANDRASEKHAR:

SHRIMATI PRATIBHA
SINGH:

Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 1495 given in the Rajya Sabha on the 14th August, 1980 and state:

(a) whether it is a fact that his Ministry had also undertaken the work of catching stray animals particularly cows and bulls in Delhi besides the local authorities and to pass them on to the States for cross breeding;

(b) if the answer to part (a) above be in affirmative the reasons for giving up of the process of catching stray animals in recent years by his Ministry; and

(c) whether his Ministry again propose to resume the catching of stray animals again, if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN). (a) Ministry of Agriculture is maintaining a Cattle Catching Squad in the Directorate of Extension for providing assistance to the State Governments to save destruction of the agricultural crop by rounding up wild and stray cattle and for the disposal of the unclaimed productive cattle for breeding purposes. This team will normally operate in the rural areas and will not operate in city areas. However, many years ago assistance was provided at their instance to the Delhi Administration/Municipal Corporation of Delhi for rounding up stray animals when the squad had free time from its operations in the rural areas.

(b) and (c) The Cattle Catching Squad was being engaged to round up wild cattle in the rural areas in the States of Punjab, Haryana, Madhya Pradesh, Maharashtra, Uttar Pradesh and Rajasthan for the last five years. Moreover, there was no request during

these years from the Delhi Administration/Municipal Corporation of Delhi for rounding up stray cattle in the city and as such no proposal is under consideration.

Collapsing of a portion of Cooperage Stadium in Bombay

1938. SHRI NARASINGHA
PRASAD NANDA:

SHRI PRAKASH MEHROTRA:

SHRI DINESH GOSWAMI:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a portion of the northern stand of the Cooperage Stadium in Bombay collapsed on the 6th November, 1980 at the time of the quarter-final match of the Rovers Cup Football Tournament;

(b) if so, what is the number of persons killed and injured as a result of this;

(c) whether it is a fact that there was no proper arrangement for the medical aid for the injured persons; and

(d) what action has been taken by Government against the persons responsible for the negligence?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (d) The Rovers Cup Football Tournament is organised by the Western India Football Association, Bombay, and the Government is not concerned with the organisation of this tournament. However, the requisite information is being obtained from the concerned authorities and the same will be laid on the Table of the Sabha.